

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/625/(IB)/2017

NAME OF THE PETITIONER(S) : MAHESH MADHAVAN

NAME OF THE RESPONDENT(S) : BLACK N GREEN MOBILE SOLUTIONS PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A. G. S. VIJAYARAGHAVAN For operational creditors Also in
(For A. G. S. VIJAYARAGHAVAN)

ORDER

Counsel for the Petitioner present and prayed for time to make final submissions. At request, time is enlarged. Put up on 16.11.2017 at 10.30 A.M.

—Sd—
MEMBER (TECHNICAL)
ghk

—Sd—
MEMBER (JUDICIAL)